

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of litigation work in the Srinagar Wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5075- JK(LD) of 2025.
Dated. 06 - 05- 2025.

In partial modification of Government Order No. 3375- JK(LD) of 2025 dated 24-03-2025, it is hereby ordered that the litigation work of following Departments in the Srinagar Wing of High Court of Jammu and Kashmir and Ladakh shall be conducted by Mr. Waseem Gul, Government Advocate:

S.No.	Name of the Law Officer/ Designation. Mr.	Departments Alloted
1.	Waseem Gul, Government Advocate	1. Health & Medical Education Department. 2. School Education Department District Shopian and Anantnag. 3. Revenue Department District Kupwara.

Besides above, in partial modification of Government Order No. 3377-JK(LD) of 2025 dated 24-03-2025, it is also orderd that the criminal acquittal appeals/ cases/Habeous Corpus Cases involving punishment upto 10 years of District Ganderbal in Srinagar Wing of High Court of Jammu and Kashmir and Ladakh shall also be conducted by Mr. Waseem Gul Government Advocate.

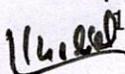
The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 06 -05- 2025.

No. LAW-Jud/153/2021-10

Copy to the:-

 Ld. Advocate General, J&K.

2. All concerned Administrative Secretaries.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Divisional Commissioner Kashmir.
5. Registrar, Central Administrative Tribunal Srinagar Bench.
6. All Law Officers
7. Director Information, J&K, Srinagar.
8. Director Archives, Archaeology and Museums, J&K, Srinagar.
9. Director Litigation Kashmir.
10. Sr. Superintendent of Police, District Baramulla.
11. Mr. Waseem Gul, Government Advocate.
12. All Officers of the Department of Law, Justice and Parliamentary Affairs.
13. Private Secretary to Chief Secretary for information of the Chief Secretary.
14. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. I/C Website Section.
16. Government Order File.
17. Concerned File.

Ashish
06.05.25

(Ashish Gupta)

Special Secretary to Government

Uthwal
06.05.2025.